

ITEM NO.801

COURT NO.8

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15624/2023

(Arising out of impugned final judgment and order dated 05-05-2023 in RSA No. 6291/2017 passed by the High Court Of Punjab & Haryana At Chandigarh)

SURESH KUMAR

Petitioner(s)

VERSUS

KANTA RANI

Respondent(s)

Date : 20-09-2024 This petition was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Aditya Manubarwala, Adv.
Mr. Kailash Pandey, Adv.
Mr. Bharat Thakorlal Manubarwala, AOR

For Respondent(s) Mr. Vikas Singh Jangra, AOR (Mentioned by)

UPON being mentioned by counsel the Court made the following
O R D E R

1. This matter is mentioned by learned counsel for the respondent for early listing.
2. No orders at this stage.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NAND KISHOR)
COURT MASTER